

(a) the status of the request from the Government of Kerala for setting up a branch of National Institute of Fashion Technology in Kerala; and

(b) the reason for inordinate delay in taking the decision?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) There have been requests to Ministry of Textiles from the State Government of Kerala, Jammu & Kashmir, Madhya Pradesh, Rajasthan, Orissa, Uttar Pradesh and Goa for setting up of centres of National Institute of Fashion Technology in their States. These requests are under examination in the Ministry of Textiles.

#### **Import and Export of Power**

3666. SHRI NARESH PUGLIA: Will the Minister of POWER be pleased to state:

(a) whether there were proposals to import as well as to export power to some of the neighbouring countries;

(b) if so, the details thereof;

(c) whether the Government propose to suspend the export of power to neighbouring countries in view of alarming power situation in the country itself; and

(d) if so, the details thereof?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) and (b) The status of exchange of power with neighbouring countries is as follows:

#### **(1) • Bhutan**

India is importing power from Chukha Hydro Electric Project in Bhutan for some years. Government of Bhutan also imports power from west Bengal and Assam State Electricity Boards.

#### **(2) Nepal**

Power exchange between India and Nepal commenced in October, 1971. The quantum of exchange of power which was initially upto 5 MW has been raised to 50 MW. The exchange of power takes place at 17 places along with Indo-Nepal border through the existing transmission network.

#### **(3) Bangladesh**

The Governments of India and Bangladesh have agreed to prepare a joint feasibility report for inter-connection of power systems between Bangladesh and India. The Asian Development Bank has agreed to finance a feasibility study for exchange of power between India and Bangladesh under its Regional Technical Assistance Programme. A Tripartite Meeting has been held at ADB, Manila on 29th and 30th May, 1997 regarding the Project. The project envisages export of surplus power from Eastern region of India to Western Bangladesh. The project also envisages export of surplus power from Eastern Bangladesh to the North Eastern Region of India.

(c) There is no proposal to suspend the export or import of power.

(d) Does not arise.

#### **Committee of KVS on Transfer/Promotion**

3667. SHRI B.M. MENSINKAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any Committee or group has been set up to review guidelines governing transfer, promotion etc. of teachers of Kendriya Vidyalayas;

(b) if so, its composition and terms of reference;

(c) whether the Committee/group has since submitted its report; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) No, Sir.

(b) to (d) Do not arise.

[Translation]

#### **Provision of Uniform for P&T Employees**

3668. PROF. RITA VERMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is a provision to provide uniforms for different seasons to group 'C' and 'D' employees of Ministry of Communications every year;

(b) if so, whether the Government are aware that the uniforms were not provided to such employees in Bihar during the last twelve years;

(c) if so, whether to compensate the non-supply of uniforms to these employees, they were paid Rs. 73.12 lakh in lump-sum in November 1993;

(d) whether the Government are also aware that the employees were given about Rs. 50.83 Lakh as washing allowance for the said period;

(e) if so, whether any responsibility has been fixed for these irregularities;

(f) if so, the details thereof; and

(g) the action taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Yes, Sir.

Most of the uniforms are provided to Group 'C' and 'D' employees of the Department once in two years both for summer and winter seasons. However, some uniforms are provided to them once in three/ four/five years as prescribed in the enclosed Statement issued by the Department of